

\204ITEM NO.3

Court No.2 SECTION XIV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29421/2010

(From the judgement and order dated 29/09/2010 in WPC No. 6652/2010
of The HIGH COURT OF DELHI AT N. DELHI)

M/S BHARAT STEEL TUBES LTD.

Petitioner(s)

VERSUS

IFCI LIMITED

Respondent(s)

(With prayer for interim relief)

With Cont. Pet. (C) No. 271/10 in SLP(C) No. 29421/10

Date: 18/11/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. T.R. Andharujana, Sr. Adv.
Mr. Mukul Rohtagi, Sr. Adv.
Mr. Arun Kathpalia, Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Amit Dhoopar, Adv.
Mr. Virender Singh Thakur, Adv.
Mr. Vivek Malik, Adv.
Mr. Abhijit Sengupta, Adv.

For Respondent(s) Mr. Parag Tripathi, ASG.
Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Let these matters stand adjourned till 30th
November, 2010.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master